

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **22.03.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Review Appln. No. 3/2024 in Comp App (AT) (CH) (Ins) No. 8/2022 IA No. 621/2022	V Venkata Sivakumar, Erst. Liquidator of M/s Jeypore Sugars Co. Ltd. Vs Mr. S. Hari Karthik, Liquidator of M/s Jeypore Sugars Co. Ltd. & 9 Ors.	Mr. V Venkata Sivakumar	Mr. J Manivannan- R1 Mr. Varun Srinivasan- R2-R7

For Admission (Fresh Cases)

S. No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors.	Mr. CV Shailandharan	
3	Comp App (AT) (CH) No. 10/2024 Delay in refiling IA No. 164/2024 For Exemption IA No. 163/2024 For Stay IA No. 162/2024	M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors	Mr. Anshuman Sharma	Mr. Asad Hussain For Caveator
4	Comp App (AT) (CH) (Ins) No. 52/2024 For Condone Delay IA No. 152/2024 For Stay IA No. 153/2024 Additional docs IA No. 154/2024 To implead IA No. 261/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.	Mr. Abhishek Jenasenan	Mr. T Ravichandran- R1

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	9805118/01354/2022 (Diary No. 780/2022)	Vijay Mangharam Mathani Vs Ind Property Holdings Pvt. Ltd.	M/s Prime Associates	
6	9805130/01488/2022 (Diary No. 713/2022)	Unison Pvt. Ltd. Vs Dr. Govindarajula Venkata Narasimha Rao, RP of Viceroy Hotels Ltd. & Anr.	Mr. Anirudh Krishnan	
7	9805118/00223/2022 (Diary No. 109/2022)	M/s Regen Infrastructure and Services Pvt. Ltd. Vs Regen Powertech Pvt. Ltd.	Mr. B Dhanaraj	
8	9805118/01127/2021 (Diary No. 61/2021)	Anurag Goel Vs Czarnikow Group Ltd.	Mr. R Sivaraman	
9	9805118/00441/2022 (Diary No. 354/2022)	D Arul Kamaraj Share Holder Fountain Consumer Appliances Ltd. Vs Registrar of Companies Tamil Nadu	Mr. B Sarath Babu	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 Additional docs. IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
11	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022 Additional docs IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

12	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 Additional docs. IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
13	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 Additional docs IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
14	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 Additional docs IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
15	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 Additional docs IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
16	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 Additional docs IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
17	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022 Additional docs IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

For Hearing

S. No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Mr. Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18

19	Comp App (AT) (CH) (Ins) No. 197/2021 For Condone Delay IA No. 400/2021 For Stay IA No. 399/2021 For Urgent Hearing IA No. 543/2021	Artur Vlatimirovich Nikitin & Anr. Vs Pegasus Asset Recovery Pvt. Ltd & Anr.	Mr. S Srihari	Mr. Dinkar Singh-R2 Mr. Ravindra Beleyur
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For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	TA (AT) No. 275/2021 (CA (AT) No. 54/2020 For Stay IA No. 869/2020)	AI-Sami Agro Products Pvt. Ltd. & 6 Ors. Vs Mrs. DuanHongli & Anr.	Mr. Aaditya A Pande	M/s Hussein & Co

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	Comp App (AT) (CH) No. 108/2023 For Stay IA No. 1370/2023	Reliance Commercial Finanace Ltd. Vs Mr. Venkatraman Subramanian & Anr.	Ms. K Jayasudha	
22	Comp App (AT) (CH) (Ins) No. 430/2023 For Condone Delay IA No. 1319/2023 For Exemption IA No. 1318/2023	Winntus Formworks Pvt. Ltd. Vs Aishwarya Business Corporation Pvt. Ltd.	Mr. Gursat Singh	Mr. John T Sebastian
23	Comp App (AT) (CH) (Ins) No. 344/2023	Indian Renewable Energy Development Agency Ltd. Vs Sai Spurthi Power Pvt. Ltd.	M/s J Sagar Associates Mr. Srinivisan MD	Mr. S Arjun Suresh
24	Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023	Howden Axial Fans AB Vs BGR Boilers Pvt. Ltd.	Mr. Thriyambak J Kannan	Mr. CP Prasanth Gopal

25	Comp App (AT) (CH) (Ins) No. 401/2023 For Condone Delay IA No. 1233/2023 For Stay IA No. 1232/2023	The State Bank of India Vs Maligi Madhusudhana Reddy & Anr. WITH	Mr. Pranava Charan	Mr. M Maharshi Viswaraj- R2
26	Comp App (AT) (CH) (Ins) No. 402/2023 For Condone Delay IA No. 1235/2023 For Stay IA No. 1234/2023	The State Bank of India Vs Maligi Madhusudhana Reddy & Anr. WITH	Mr. Pranava Charan	Mr. M Madhusudhan Reddy- R1 Mr. Avinash Krishnan Ravi- R2
27	Comp App (AT) (CH) (Ins) No. 403/2023 For Condone Delay IA No. 1237/2023 For Stay IA No. 1236/2023	The State Bank of India Vs Maligi Madhusudhana Reddy & Anr. WITH	Mr. Pranava Charan	Mr. M Maharshi Viswaraj- R2
28	Comp App (AT) (CH) (Ins) No. 404/2023 For Condone Delay IA No. 1238/2023 For Stay IA No. 1239/2023	The State Bank of India Vs Maligi Madhusudhana Reddy & Anr. WITH	Mr. Pranava Charan	Mr. M Madhusudhan Reddy
29	Comp App (AT) (CH) (Ins) No. 405/2023 For Condone Delay IA No. 1240/2023 For Stay IA No. 1241/2023	The State Bank of India Vs Maligi Madhusudhana Reddy & Anr. WITH	Mr. Pranava Charan	Mr. M Madhusudhan Reddy- R1 Mr. Avinash Krishnan Ravi- R2
30	Comp App (AT) (CH) (Ins) No. 406/2023 For Condone Delay IA No. 1242/2023 For Stay IA No. 1243/2023	The State Bank of India Vs Maligi Madhusudhana Reddy & Anr. WITH	Mr. Pranava Charan	
31	Comp App (AT) (CH) (Ins) No. 411/2023 For Condone Delay IA No. 1254/2023 For Stay IA No. 1255/2023	The State Bank of India Vs Maligi Madhusudhana Reddy & Anr.	Mr. Pranava Charan	Mr. M Madhusudhan Reddy- R1 Mr. Avinash Krishnan Ravi- R2

32	Comp App (AT) (CH) (Ins) No. 445/2023 For Exemption IA No. 1378/2023 For Stay IA No. 1379/2023 To implead IA No. 112/2024	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & Anr.	Mr. Satish Rai	
33	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt. Ltd. Vs Vyjayanthi Televentures Pvt. Ltd.	Mr. TK Bhaskar	
34	Comp App (AT) (CH) (Ins) No. 57/2024 For Exemption IA No. 177/2024 For Stay IA No. 176/2024	Mahendra Kumar Singhi Vs Mr. RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. WITH	Mr. Satish Rai	
35	Comp App (AT) (CH) (Ins) No. 59/2024 For Exemption IA No. 182/2024 For Stay IA No. 183/2024	Mahendra Kumar Singhi Vs Mr. RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors.	Mr. Satish Rai	
36	Comp App (AT) (CH) (Ins) No. 63/2024 For Stay IA No. 190/2024	Narayan Maheshwari Vs Kavitha Surana, Liquidator of Shri Veerganapathi Steels Pvt. Ltd. & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	
37	Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay IA No. 263/2024	Mr. Sudhir Bobba, Suspended Director of M/s Servomax Ltd. Vs TVN Enterprises rep by its partner Mr. Tadapalli Venkata Ramesh & Anr.	Mr. Sriram Venkatavaradan	Ms. Himangini Sanghi- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38	Comp App (AT) (CH) (Ins) No.221/2022	Komal Varma Vs Dakshin Constructions Pvt. Ltd.	Mr. Krishna Ravindran	M/s. Surana & Surana
39	TA (AT) No. 27/2022 (CA (AT) No. 46/2019)	Neurosynaptic Communications Pvt. Ltd. & 2 Ors Vs The Registrar of Companies, Bangalore	Mr. CS Gurminder Dhami, PCS	
40	TA (AT) No. 212/2021 (CA (AT) (Ins) No.116/2020) For Direction IA No. 1213/2023	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs Employees State Insurance Corporation Rep. By Its Regional Director & 2 Ors.	Mr. Aravind C	Mr. Sourabh Chadda
41	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Additional docs IA No. 295/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
42	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023	The Chief Manager, Canara Bank Vs Mr. Kantipudi Venkata Raju Erstwhile IRP of M/s SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan-R1
43	Comp App (AT) (CH) (Ins) No. 290/2023 IA No. 1360/2023 Additional docs. IA No. 100/2024	Jain Irrigation Systems Limited Vs Eid Parry (India) Limited	Mr. BSV Prakash Kumar	M/s. Ramasubramaniam & Associates
44	TA (AT) No. 225/2021 (CA (AT) (Ins) No. 195/2020)	K Kuppuswamy & Anr. Vs G. V. Ravikumar & 2 Ors. WITH	Mr. Santanam Swaminadhan	Mr. B Dhanaraj-R1 Ms. Madhusmita Bora- R2

45	TA (AT) No. 226/2021 (CA (AT) (Ins) No. 196/2020)	K. Kappuswamy & Anr Vs G.V. Ravikumar, Liquidator of Thirupur Suriya Hitech Apparels Pvt. Ltd. & 2 Ors.	Mr. Santanam Swaminadhan	Mr. B Dhanaraj-R1 Ms. Madhusmita Bora- R2
46	Comp App (AT) (CH) (Ins) 257/2022 Leave to file IA No.543/2022 For Stay IA No 541/2022 For Exemption IA No.542/2022	Earthin Projects Ltd. In Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs M/s Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari- R1
47	Comp App (AT) (CH) (Ins) 259/2022 Leave to file IA No.551/2022 For Exemption IA No 549/2022 For Stay IA No.550/2022	Earthin Projects Ltd. In Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs M/s Global Emerging Markets India Ltd & Anr.	Mr. Bommineni Vivekananda	Mr. Rohan Kothari- R1
48	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd WITH	Mr. R Subramanian	M/s Shivakumar & Suresh
49	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	Mr. V Nagarajan Vs ICICI Bank Ltd.	Mr. R Subramanian	M/s Shivakumar & Suresh
50	Comp App (AT) (CH) No. 115/2023 For Condone Delay IA No. 1418/2023 For Stay IA No. 1419/2023	M/s. Hira Multi Construction Ventures Pvt. Ltd. Vs Mohammed Imtiyazuddin & 26 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. Venkata Rami Reddy- R5 Mr. Ch. Veeranjaneyulu, CS- R8 Mr. Naresh Kumar Sangam- R13-R15, R18-R22
51	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To implead IA No. 692/2023	Sunbeam Structural Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan (For Impleadment)

52	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023 To implead IA No. 804/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan (For Impleadment)
53	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No. 567/2023 For Additional docs IA No. 565/2023 For Exemption IA No. 566/2023 To implead IA No. 693/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & Anr. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan (For Impleadment)
54	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
55	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors.	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
56	Comp App (AT) (CH) (Ins) No. 303/2023 For Stay IA No. 929/2023 For Directions IA No. 928/2023 For Exemption IA No. 927/2023	NWCC Supply Chain Solutions Pvt. Ltd. Vs Metro Cash & Carry India Pvt. Ltd. WITH	Mr. Gagan Chhabra	Mr. M Roshan Atiq
57	Comp App (AT) (CH) (Ins) No. 304/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023 For Exemption IA No. 930/2023	North West Carrying Company, LLP Vs Metro Cash & Carry India Pvt. Ltd.	Mr. Gagan Chhabra	Mr. M Roshan Atiq

02:00 pm

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 163/2023 To dispense with IA No.33/2023 For Stay IA No. 532/2023 Leave to file IA No. 534/2023	M/s. Shubham Corporation Pvt. Ltd. Vs Mr. Kotoju Vasudeva Rao, IRP, Navayuga Infotech Pvt. Ltd. & Anr.	Mr. Sandeep Kumar Ambalavanan	Mr. VVSN Raju- R1 Mr. Avinash Krishnan Ravi- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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